Declaration of Assets and Liabilities

- coat	Priya Kumasi son/daughter/wife of Satish Kumas	
NO CON	1. Priya Kumari , son/daughter/wife of Satish Kumar ged 28 years, belonging to Bihar Legislative Assembly Seconefacia service and presently working as Assistant Section Offices	ŧ
66710	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
	myself, my spouse and dependants*:	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2500/-	Nil	Nil	Nil	Nil
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 79,265/- in SBI, BVM Branch E447/-in BOI, Line Bogas, Rymag.	")	/ t	71
(iii)	Bonds, Debentures and Shares in companies	nil	1)	11	I j	1)
(iv)	Other financial a institutions, NSS, Postal Savings, LIC Policies, etc	48,862/- PPF in SBI, BVM. Branch	.,))	11	11 11 11 11 11 11 11 11 11 11 11 11 11	l i
(v)	Motor Vehicles (details of make, etc.)	MI	11	71	11	11
(vi)	Jewellery (give details of weight and value)	Gtold 40 gm, approx (Ps. 2,30,000 ft) Approx	1)	17	1)	")
(vii)	Other assets, such as values of claims / interests	Nil	1)	h	1)	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Mil	Nil	- M il	Nel	Nil
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1)	1)	1)	1)	1)
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	1)	1)	1)	1)
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	١,	1)	1)	1)	"
(v)	Others (such as interest in property)	1)	1)	1,	1,	1)

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No,	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI, RACPC II Patna, Jagdeo Path	9,09,248/-
	(ii) Loans from financial institutions	Total Loan Amt-45 lakh CHome Loan	
	(iii) Government Dues: (a) dues to departments dealing with government	Nil	Nil
	accommodation (b) dues to departments dealing with supply of water	17	1)
	(c) dues to departments dealing with supply of electricity	1)	10

Poriya Kumasi D6.02.24

	(d) dues to departments dealing with telephones	Nil	Nel
	(e) dues to departments dealing with government		
	transport (including aircraft and helicopters)	1)	1)
	(f) Other dues, If any	1)	1)
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No-10EPK1317J (2023-2024) Tax Paid-26, 441/-13.	11
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	wil	11
	(III) Sales Tax [Only in case of proprietary business]	n	11
	(iv) Property Tax	1	11

C. Personal Detail GPF/CPF/PRAN No. 110184056530 (M/F) Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre Administrative (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Purhea

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Priya Kumari

Name of Employee: Priya Kumari

Designation: Assistant Section Offices

Department: Ex MLA Pension Section.

Note:

Place: Patna

Date: 06.02.29

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Povya kumari 06.02.24